

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 13.12.04

Registration No. CA 703/04

Applicant (s)
Narayan Singh
VERSUS

Respondent (s)
Union of India

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

6.12.2004

Shri M.P.S. Raghuwanshi for applicant.

Shri Raja Sharma on behalf of Shri V.K. Bhardwaj for respondents.

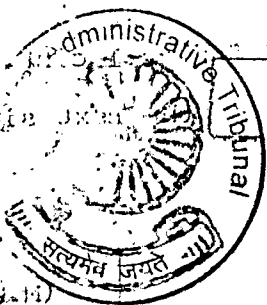
The learned counsel for the applicant seeks permission to withdraw this OA. He is permitted to withdraw this OA. This OA is disposed of as withdrawn with a liberty to the applicant to approach the appropriate forum.

Sd/—

(Madan Mohan)
Judicial Member

Sd/—

(M.P.S. Singh)
Vice Chairman



① To the M.P.S. Raghuwanshi, सत्य प्रतिलिपि
Private seal

② To the V.K. Bhardwaj

Private seal

Issued
on 13.12.04
Revised
on 23.12.04

Respect to
Sr. Divisional Commr.
Manager, N.C. Railway
Jhansi UP

उप रजिस्ट्रार
BY REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
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